

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **12.03.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 80/2024	D.Srinivas Rao, Personal Guarantor of M/s Priyanjani Fibres Ltd. Vs Stressed Assets Stabilization Fund Rep by its DGM Mr. Santhosh V Shinde	Mr. D Srinivasa Rao Party-in-person	
2	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No. 240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner & Anr.	Mr. B Dhanaraj	
3	Comp App (AT) (CH) (Ins) No. 82/2024	Bagadiya Brothers Private Limited Vs Benita Industries Limited	Mr. Srikanth Hariharan	Maharishi Viswaraj For Caveator
4	Comp App (AT) (CH) (Ins) No. 38/2024 Delay in representation IA No. 114/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of M/s Lanco Vidarbha Thermal Power Ltd.	Ms. Durga Dutt	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co- R1
7	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
8	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia- R1, R2
9	Comp App (AT) (CH) (Ins) 99/2023 For Delay in Representation IA No. 375/2023 For Condone Delay IA No. 383/2023 For Stay IA No. 384/2023	Korah John Vs JM Financial Asset Reconstruction Company Ltd. & Anr.	Mr. B Ashok Shenoy	Mr. Ashwin Shanbhag- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) No. 02/2022 For Condone Delay IA No. 10/2022 For Stay IA No. 11/2022	Shibu John & 3 Ors Vs Transmarine Services India P Ltd & 4 Ors	M/s Surana & Surana	Mr. NP Vijayakumar- R2 Ms. Elambharathi- R4 & R5
11	Comp App (AT) (CH) (Ins) No. 79/2024 Urgent Hearing IA No. 229/2024 For Stay IA No.230/2024 To dispense With IA No.231/2024	Anton Engineering Rep by Propretrix Zita Vija Vs Sherisha Technologies Private Limited & 2 Ors.	Mr. K P Sathish Kumar	Ms. Pooja Mahajan- R1 Mr. T Ravichandran- R2
12	Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan- R4
13	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	
14	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334/2023 IA No.1335/2023	PRG Buildcon India Private Limited Vs Ridhima Estates Private Limited	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan
15	Comp App (AT) (CH) (Ins) No. 459/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept. Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr. WITH	Mr. B Vijay	
16	Comp App (AT) (CH) (Ins) No. 460/2023 For Condone Delay IA No. 1442/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr.	Mr. B Vijay	

17	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs M/S. Om Shakti Renergies Limited	Mr. Afrat Mohammed	Mr. VVSN Raju
18	CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan Alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. Bijoy P Pulipra
19	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai
20	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No.244/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP M/s Mantena Laboratories Limited & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran For Caveator
21	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP, M/s Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates- R2 & R3

23	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	Mr. TVS Kumar
24	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Ramasubrama- niam Raja	Mr. Anant Merathia- R1 Mr. Thriyambak J Kannan- R2
25	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors.	Mr. Vijayant Paliwal	Mr. Zoheb Hossain
26	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors	Mr. Nikhil Nayyar	Mr. TK Bhaskar
27	Comp App (AT) (CH) (Ins) No.345/2021 For Condone Delay IA No. 715/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator Ms. Deepa Venkat Ramani and 2 Ors.	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
28	Comp App (AT) (CH) No.30/2022 For Condone Delay IA No. 344/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr.	M/s. C. Umashankar	Mr. B Ramana Kumar- R2
29	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
30	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1

31	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 2 Ors.	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
32	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
33	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
34	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
35	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletech Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
36	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
37	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr. T Ravichandran

38	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana-R3
----	--------------------------------------------------------------------------------------------------------------	-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	---------------------------	--------------------------------------------------------------------------------------------

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500